

(d) whether it is a fact that on Southern Railway many posts of WTS have not been filled up and cadre strength of WTS/IWT not maintained; and

(e) what are the reasons for not changing the designation of WTS as IWT and maintaining the strength on Southern Railway with separate seniority as per avenue chart contained in Board's orders?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Generally yes.

(b) No, WTS/Senior Wireless Operators who are in the same scale as IWT are also eligible.

(c) Post of WTS on Southern Railway have since been redesignated as IWT.

(d) The post of WTS/IWT is operated as Senior WOP as these posts are identical in scales of pay.

(e) Does not arise.

#### **Wireless Operators at Madras**

4448. SHRI MATILAL HASDA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of wireless operators at Madras on the 15th November, 1969 while deploying them on Microwave Teleprinters and the total number of wireless Operators at Madras as on date;

(b) the total number of teleprinter circuits operated by the Wireless Operators at Madras on the 15th November, 1969 and the total number of circuits operated by them on date;

(c) whether Government are aware that the same number of links are operated by Wireless Operators at Madras since 15th November, 1969 till date with depleted strength due to several retirements;

(d) whether it is a fact that the COPS/MAS has agreed to take over the links from wireless operators as and when they retire due to shrinkage of cadre; and

(e) if so, the reasons for not taking over even a single link from 1969 till date despite several retirements at Madras?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) 29 and 19 respectively.

(b) 7.

(c) and (d). Yes.

(e) Three teleprinter circuits have already been taken over by the COPS.

#### **Class III and IV posts surrendered**

4449. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that large number of Class III and Class IV posts have been surrendered during the last three years for creation of the posts of Supervisors and Officers on Indian Railways;

(b) if so the number of Class III and Class IV posts surrendered and the posts of Supervisors and Officers created and operated during the last three years showing the figures Division-wise on Indian Railways; and

(c) the results and benefits derived out of this scheme of matching surrender?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) A statement is attached.

(c) Better supervision and overall efficiency.

Statement

Part (b)

	Post Surrendered Class III	Class IV	Post Created Officers	Supervi- sors
Central Railway . . . . .	213	113	24	181
Northern Railway . . . . .	100	43	5	65
Southern Railway . . . . .	50	57	26	34
South Central Railway . . . . .	174	96	11	61
Chittaranjan Locomotive Works . . . . .	10	5	1	7
Diesel locomotive Works . . . . .	16	30	..	27
				Class III & Class IV posts
Integral Coach Factory . . . . .	72	..	1	97
Eastern Railway	}			
Western Railway				
South Eastern Railway				
North Eastern Railway				
Northeast Frontier Railway				

Information is being collected and will be laid on the Table of the House.

परिवहन और सड़कों का विकास

4450. आचार्य भगवान देव: क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीय परिवहन विकास परिषद की 16वीं बैठक में परिवहन और सड़कों के विकास के बारे में क्या प्रमुख निर्णय किए गए ;

(ख) क्या चालू वित्तीय वर्ष के दौरान परिवहन और सड़कों के विकास के लिए राज्यवार कोई लक्ष्य निर्धारित किए गए हैं ;

(ग) यदि हां, तो उनका राज्यवार ब्यौरा क्या है ; और

(घ) उन्हें अब तक किस हद तक क्रियान्वित किया गया है ?

नौबहन और परिवहन मंत्रालय में राज्य मंत्री (श्री बृटा सिंह) : (क) परिवहन विकास परिषद की 16 वीं बैठक में नीचे लिखी मुख्य सिफारिशों की गयीं :-

I. सड़क विकास :

1. परिषद् ने सिफारिशों की कि मौजूदा आवश्यकताओं को पूरा करने के लिए सरकार को मोटर यान अधिनियम 1939 में संशोधन के प्रस्तावों को शीघ्र अंतिम रूप दे देना चाहिए जिससे कि मौजूदा आवश्यकताओं को पूरा किया जा सके ।

2. प्रत्येक राज्य/संघ राज्य क्षेत्र के लिए राष्ट्रीय परमिटों की मौजूदा संख्या में 10% की वृद्धि की जानी चाहिए !